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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 126/2023 & I.A. 6357/2023

AMIT MAVI & ANR. .....Petitioners Through: Mr. Siddharth Mehta, Mr. Devashish Bhadauria, Ms. Sristi Sengupta, Advocates.

versus

SAYA CEMENTATION LIMTIED & ORS. .....Respondents Through: Ms. Himanshi Madan, Advocate.

+ O.M.P. (COMM) 171/2023 & I.A. 8564/2023, I.A. 8566/2023

SAYA CEMENTATION LTD

.....Petitioner

Through: Ms. Himanshi Madan, Advocate. versus

ALISA INFRATECH PRIVATE LIMITED & ORS. .....Respondents Through: Mr. Siddharth Mehta, Mr. Devashish Bhadauria, Ms. Sristi Sengupta, Advocates for Respondent Nos.3 and 4

## CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

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<u>O R D E R</u> 08.11.2024

1. An adjournment slip has been filed on behalf of the Petitioners in O.M.P. (COMM) 126/2023 seeking time to file a Rejoinder to the reply filed by the Respondents. Let the same be filed before the next date of hearing.

2. List on 02.04.2025.

## SUBRAMONIUM PRASAD, J

NOVEMBER 8, 2024 S. Zakir

This is a digitally signed order.

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